

ITEM NO.801

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4621/2021

(Arising out of impugned final judgment and order dated 21-10-2020
in SAD No. 954/2020 passed by the High Court Of Judicature At
Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR TIWARI & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.40155/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.40151/2021-EXEMPTION FROM
FILING O.T.)

Date : 25-07-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Harish Pandey, AOR

For Respondent(s) Mr. P. V. Yogeswaran, AOR
Mr. Akshat Srivastava, AOR

UPON being mentioned, the Court made the following

O R D E R

List on 5th September 2023.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR